

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**
ORIGINAL APPLICATION NO.170/00458/2020

DATED THIS THE 09th DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Sri M.S.Divakara
S/o Shivamurthy G.M.
Aged about 42 years
Working as Additional Director of Agriculture
Commissionerate of Agriculture
Government of Karnataka
Sheshadri Road, K.R.Circle
Bengaluru-560001.

....Applicant

(By Advocate Shri Vikas Rojipura - through video conference)

Vs.

1. Union of India,
Represented by its Secretary
Department of Personnel & Training
Ministry of Personnel,
Public Grievances and Pensions
North Block
New Delhi - 110001.

2. State of Karnataka
Represented by its Chief Secretary
Government of Karnataka
Vidhana Soudha
Bengaluru - 560001.

3. Principal Secretary
Department of Personnel and
Administrative Reforms
Government of Karnataka
Vidhana Soudha
Bengaluru - 560001.

4. Additional Chief Secretary
Department of Agriculture
Government of Karnataka
Sheshadri Road, K.R.Circle
Bengaluru - 560001.

5. Union Public Service Commission
Represented by its Secretary
Dholpur House
Shahjahan Road
New Delhi - 110069.

.....Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to pursue his representation with the State Government.

2. In view of the above, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

